

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:359
ANSWERED ON:15.12.2006
PROJECTS UNDER JNNURM
Nizamuddin Shri G.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of proposals received by the Union Government from the State Governments under JNNURM during the last three years and the current year, State-wise;
- (b) the funds released for projects cleared by the Union Government during the above period;
- (c) whether a number of projects of the State Governments are pending for clearance; and
- (d) if so, the steps taken to clear the projects expeditiously?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(d): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 359 FOR 15.12.2006 REGARDING PROJECTS UNDER JNNURM.

(a): The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was launched only on 3rd December, 2005. The number of proposals received under the JNNURM, State-wise, since the launch of the Mission and upto 12.12.2006 is given at Annexure-I.

(b): Total funds released for projects approved under JNNURM by the Union Government till 12.12.2006 is Rs.51331.60 lakhs.

(c): Yes, Sir.

(d): Sanction of the projects under JNNURM is an ongoing process. Detailed Project Reports (DPRs) are scrutinised by the technical agencies. As soon as DPRs are cleared by them, they are placed before competent sanctioning authority, viz, the Central Sanctioning and Monitoring Committee (CSMC) and Expenditure Finance Committee (EFC)/Cabinet Committee on Economic Affairs (CCEA), as the case may be depending upon the cost of the project. Projects are appraised by technical agencies through interactive process. States/Cities are constantly pursued to expedite clarifications/modifications suggested by technical agencies.

ANNEXURE-I

STATE-WISE STATUS OF PROPOSALS RECEIVED UNDER JNNURM (AS ON 12.12.2006)

S.NO. STATE PROPOSALS RECEIVED

1.	ANDHRA PRADESH	50
2.	ASSAM	1
3.	BIHAR	4
4.	CHATTISGARH	5
5.	CHANDIGARH (UT)	3
6.	GUJARAT	57
7.	HARYANA	2
8.	JAMMU AND KASHMIR	3
9.	KARNATAKA	22
10.	MAHARASHTRA	90
11.	MANIPUR	2
12.	MADHYA PRADESH	20
13.	NAGALAND	2
14.	ORISSA	4
15.	PUNJAB	2

16. RAJASTHAN 9
17. TAMIL NADU 5
18. UTTAR PRADESH 2
19. WEST BENGAL 15
TOTAL: 298